CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/0056/2020 IN ORIGINAL APPLICATION NO.170/0008/2018

DATED THIS THE 8TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

K. Pooswamy
S/o Shri L.C. Krishnan
Aged about 54 years
Working as CMD, Grade-I,
O/o The Garrison Engineer (1) R&D West,
C.V. Raman Nagar,
Bangalore-560 093.
Res: No.B1/9, Phase-I,
DRDO Township,
Bangalore-560 093.

....Petitioner

(By Advocate Sri K. Hanifa)

Vs.

1. Shri Chenaboina Papaih Idse Garrison Engineer Services (1) R&D West, C.V. Raman Nagar, Bangalore-560 093.

2.Brig. PKG Mishra
The Chief. Engineer (R&D)
Military Engineer Services,
Picket, Secunderabad-500 651.

3.Major General T.P.S. Rawat, Chief Engineer, HQ, Southern Command, Pune-411 001.

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4.Shri Sanjay Mitra, IAS, Secretary, Union of India, Room No.234, Ministry of Defence, South Block, New Delhi – 110 011.

...Respondents

(By Advocate Sri K. Gajendra Vasu for Respondents)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset Shri K. Gajendra Vasu, learned counsel representing the Respondents stated that the order dated 31.07.2019 passed by this Tribunal in OA.No.08/2018 has been complied with, and the amount recovered from the applicant has already been refunded.

- 2. On the other hand Shri K. Hanifa, learned counsel representing the petitioner stated that the amount of further recovery effected from the applicant has not been refunded to him.
- 3. After having considered the contentions of learned counsels for the parties, we are of the view that the order dated 31.07.2019 passed by this Tribunal has been substantially complied with.

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4. Contempt Petition is accordingly disposed of having been rendered infructuous.

5. The petitioner shall, however, be at liberty to file a fresh Original Application, in case he still remains aggrieved against the orders issued by the respondent authorities pursuant to order dated 31.07.2019 passed by this Tribunal in OA.No.08/2018.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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